

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN); (a) and (b). Yes.

(c) and (d). Apart from the question of traffic justification introduction of additional trains on the above routes have not been found to be operationally feasible due to line capacity constraints on section en route and inadequate terminal facilities at the terminals.

#### Free Travel by Police Personnel in DTC Buses

3382. DR. A. U. AZMI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government are aware that Delhi Police personnel upto the rank of Inspector of Police whether on duty or off duty; whether in uniform or half-uniform or without uniform are at present having the privilege of free travel by the DTC buses in the capital;

(b) if so, under what orders;

(c) whether Government are also aware that they have the privilege to jump the queue and occupy comfortable position and also enter the bus at any point through the exist gate thus causing considerable inconvenience to the commuters; and

(d) if so, whether Government purpose to issue instruction to stop their entry into the DTC buses from the exist gate and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) and (b). Under an arrangement between DTC and the Delhi Police Authorities, subordinate police personnel in uniform are allowed to travel free by the city buses of the Delhi Transport Corporation. At a time only two police personnel are allowed to travel free by a bus.

(c) and (d). In the past a few complaints of this nature were received and instructions were issued to the members of crew that policemen should not be allowed to board the buses from the exist gate.

#### Corruption in Sealdah and Howrah Divisions

3383. DR. GOLAM YAZDANI: Will the Minister of RAILWAYS be pleased to state:

(a) the steps taken by the Eastern Railway for checking corruption in Sealdah and Howrah Divisions of Eastern Railway?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) On the Eastern Railway as on other Zonal Railways, there is a fullfledged Vigilance Organisation headed by the Senior Deputy General Manager who is also designated as Chief Vigilance Officer. Genuine complaints/allegations/information received from individual Railway employees, trade unions, public men etc., are looked into and enquiries/investigations as warranted are conducted. The Vigilance Organisation also undertakes preventive checks by way of surprise checks, raids etc. On the Eastern Railway, during the last three years, the number of preventive checks conducted were as under:

1976-77	1015
1977-78	1030
1978-79	1150
1979-80	1081

These figures are not maintained division wise but out of these, roughly 30 per cent of checks were conducted on Howrah and Sealdah Divisions. The checks are being progressively intensified and the tempo is being sustained during current year also. Commercial area such as reservations by important trains is one of the

most sensitive areas. During the current year since February 1980, the Eastern Railway conducted 74 and 31 train checks in Howrah and Sealdah Divisions respectively. Similarly 24 & 31 checks on reservation offices were also conducted in Howrah and Sealdah Divisions.

#### **Night Bus Service through Central Secretariat**

**3384. SHRI CHANDRA PAL SHAILANI:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the DTC runs certain night bus services;

(b) if so, whether there is no night bus service which serves Central Secretariat Terminal particularly during Parliament Sessions when a number of Government employees posted in Central Secretariat complex have to sit late for sessional work;

(c) if not, whether Government propose to route all night bus services via Central Secretariat Terminal during Parliament Sessions; and

(d) if not, whether a feeder DTC bus service will be introduced between Central Secretariat Terminal and Delhi Gate via New Delhi Railway Station so as to enable the passengers to catch all night bus services?

**THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):**

(a) Yes, Sir.

(b) Yes, Sir.

(c) and (d). Generally, hardly any traffic is available at night at office complexes like Central Sectt. which may justify night service through and from Central Sectt. The existing pattern of services has by now got established, and it is not considered advisable to disturb it.

#### **Irregularities to the Store of Central Health Education Bureau**

**3385. SHRI SURAJ BHAN:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that an officer of the Central Health Education Bureau carried out the stock verification of the Stores of the Bureau in the year 1977 and brought to light in a comprehensive report, large number of discrepancies, defalcations and irregularities in the store of the Bureau;

(b) whether it is also a fact that no action has been taken on the said report so far; and

(c) if so, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR):** (a) No. However, a stock verification was conducted in 1978 by an officer of the Central Health Education Bureau and the report was submitted to the Central Health Education Bureau on 20-12-78.

(b) No.

(c) Does not arise.

#### **Proposed Strike of Port and Dock Workers**

**3386. SHRI R. P. SARANGI:** Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what is the position of the strike for indefinite period in all the Major Ports from 28th November 1980;

(b) what steps Government had taken to postpone the strike;

(c) why the Government called the Four Federations on 26th November, 1980 excluding B.M.S. affiliated Federation namely Bharatiya Port Dock Mazdoor Sangh (All India Federation) in the proposed strike issue;